

NOTICE

As directed, kindly take notice that the D.B.-I comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Kumar will not hold court today i.e. on 28th April, 2022. Cases listed before their Lordship's Board shall stand over for the day. Urgent matters may be mentioned before D.B.-II.

Take further notice that Hon'ble Mr. Justice S. Kumar will sit singly at 11.30 A.M. in Court No.- 311 (Centenary Building) and will take up the following cases.

FOR ORDER IV

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| 1. CR. WJC/558/2021 226,227, QUASHING THE FIR | 1 SOORYAMANI PRASAD PANDEY @ SOORYAMANI PANDEY @ SURYAMANI PANDEY VS THE STATE OF BIHAR THROUGH THE D.G.P. BIHAR, PATNA | HARSH SINGH | MD. NADIM SERAJ |
| 2. CR. WJC/567/2021 226,227 QUASHING THE FIR | 1 SUPRIYA PAUL VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA | SANJEEV KUMAR RAJEEV SHEKHAR | PRABHAT KUMAR VERMA |
| 3. CR. WJC/573/2021 226,227 QUASHING THE FIR | 1 RAMDAYAL BAITHA VS THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA. | RANJEET KUMAR MISHRA A.G. | |
| 4. CR. WJC/574/2021 226,227 QUASHING THE FIR | 1 CHANDRA SHEKHAR PRASAD SINGH VS THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA | GAJENDRA PRATAP SINGH | A.G. |
| 5. CR. WJC/577/2021 226,227 QUASHING THE FIR | 1 SAKUNTALA DEVI VS THE STATE OF BIHAR | BIRENDRA KUMAR SINGH A.G. | |
| 6. CR. WJC/578/2021 226 QUASHING THE FIR | 1 BABULAL CHOUDHARY VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR | RAJANI KUMARI VIJAY KUMAR | A.G |
| 7. CR. WJC/579/2021 226,227 QUASHING THE FIR | 1 SHAMSHUL HAQUE @ SHEKH SHAMSHUL @ SHAMSHUL VS THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, PATNA | RAJKUMAR RAJESH GIRISH CHANDRA | A.G |
| 8. CR. WJC/580/2021 226,227 QUASHING THE FIR | 1 PANCHAM SINGH VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECY.,DEPTT. OF HOME, GOVT. OF BIHAR, MAIN SECRETARIAT | PARUL PRASAD SUSHILA AGRAWAL PRIYA GUPTA | A.G DHANESHWAR VASHIST SHIV PRATAP ARYA ACHINT |
| 9. CR. WJC/581/2021 226,227 QUASHING THE FIR | 1 ASHOK KUMAR VS THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR. | RAJKUMAR RAJESH GIRISH CHANDRA | A.G |
| 10. CR. WJC/591/2021 226,227 QUASHING THE FIR | 1 RUDRA PRATAP @ RUDRA PRATAP SINGH VS THE STATE OF BIHAR | SUBHASH KUMAR JHA RANJAN KUMAR JHA | A.G. |
| 11. CR. WJC/599/2021 226,227 QUASHING THE FIR | 1 DEEN DAYAL GUPTA VS THE STATE OF BIHAR THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, PATNA. | PARIJAT SAURAV | A.G. |
| 12. CR. WJC/602/2021 226 QUASHING THE FIR | 1 PRAMILA SINHA VS THE STATE OF BIHAR THROUGH THE DEPUTY INSPECTOR GENERAL OF POLICE, MAGADH RANGE, DISTRICT- PATNA. | SHAISHAV KUMAR | A.G. |
| 13. CR. WJC/616/2021 Criminal writ QUASHING THE FIR | 1 KUNDAN KUMAR VS THE STATE OF BIHAR | BIMAL KUMAR | A.G |

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| 14. CR. WJC/617/2021 226,,227 QUASHING THE FIR | 1 RAKESH ROSHAN VS THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY DEPTT. OF HOME, OLD SECRETARIAT, PATNA, BIHAR. | SANJEEV RANJAN | A.G |
| 15. CR. WJC/622/2021 226,227 QUASHING THE FIR | 1 INDRAKANT JHA VS THE STATE OF BIHAR THROUGH PRINCIPAL SECTT., DEPTT. OF HOME, BIHAR, PATNA | SUNIL KUMAR DUBEY SURAJ KUMAR | MANISH KUMAR |
| 16. CR. MISC./10748/2021 147,148,149,341,3 C QSH OF ORDER OF | 1 INDRA KUMAR SINGH @ INDRA DEV SINGH VS THE STATE OF BIHAR | JAGNNATH SINGH | A.G |
| 17. CR. MISC./10749/2021 147,148,323,341,5 B QSH OF THE ORDER | 1 BUDHINATH SINGH VS THE STATE OF BIHAR | MANOJ KUMAR SINGH SANJAY KUMAR | A.G. |
| 18. CR. MISC./10756/2021 3-4 P OTHER UNCATEGORI | 1 NEHA KUMARI VS THE STATE OF BIHAR | JITENDRA KUMAR PANDEY RAJEEV KUMAR LABH RAJESH KUMAR SINHA | A.G |
| 19. CR. MISC./10759/2021 3,4 C QSH OF ORDER OF | 1 ANIRUDDH SINGH VS THE STATE OF BIHAR | VENKATESH KIRTI AKHILESHWAR SINGH | A.G |
| 20. CR. MISC./10761/2021 341,323,354,504,4 C QSH OF ORDER OF | 1 RENU DEVI VS THE STATE OF BIHAR | VIJAY KUMAR SINHA SANTOSH KUMAR | A.G. JITENDRA PRASAD SINGH KUNAL RANJAN |
| 21. CR. MISC./10763/2021 498A D ORDER OF COGNIZA | 1 JITENDRA KUMAR VS THE STATE OF BIHAR | ABHISHEK KUMAR AJIT KUMAR SINGH | A.G. |
| 22. CR. MISC./10764/2021 482 K ORDER OF MAINTA Same ps: CR. MISC/10824/2021 CR. MISC/10827/2021 CR. MISC/10841/2021 | 1 MD. SHAH FAISAL @ MD. FAISAL KADRI VS THE STATE OF BIHAR | SANJAY KUMAR @ S.K. ANJANA | A.G |
| 23. CR. MISC./10765/2021 341,323,307,504,3 A QSH OF F.I.R | 1 NAGENDRA KUMAR SINGH @ NAGENDRA SINGH VS THE STATE OF BIHAR | PRAMOD RAJPATI AMAR PRAKASH BHAWESH SRIVASTAVA | A.G RAJIV NAYAN |
| 24. CR. MISC./10766/2021 3-4 P OTHER UNCATEGORI | 1 HARUN MIYAN @ MD HARUN @ HARUN MIAN VS THE STATE OF BIHAR | MOHAMMAD SUFYAN THAKUR BRAJESH SINGH | A.G MD.FAHIMUDDIN (APP) |
| 25. CR. MISC./10767/2021 323,420, B QSH OF THE ORDER | 1 TRIBHUWAN CHOUBEY VS THE STATE OF BIHAR | SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA | A.G |
| 26. CR. MISC./10768/2021 138 B QSH OF THE ORDER | 1 RANI KUMARI VS THE STATE OF BIHAR | SHIVENDRA PRASAD | A.G. |
| 27. CR. MISC./10769/2021 341,323,307,379,3 A QSH OF F.I.R | 1 GAURI SHANKAR SINGH VS THE STATE OF BIHAR | LALAN KUMAR | A.G RAJIV NAYAN |
| 28. CR. MISC./10784/2021 498A D ORDER OF COGNIZA | 1 RAKESH KUMAR GUPTA VS THE STATE OF BIHAR | SHAMBHU NATH JHA | A.G. ASHOK KUMAR NIRAJ KUMAR |
| 29. CR. MISC./10791/2021 323,498(A) D ORDER OF COGNIZA | 1 MUNNI KHATOON VS THE STATE OF BIHAR | DEEPAK KUMAR SINGH | A.G. |
| 30. CR. MISC./10792/2021 4,8,12 C QSH OF ORDER OF | 1 SANJIDA KHATOON VS THE STATE OF BIHAR | RANVIJAY SINGH SUNIL KUMAR | A.G. |
| 31. CR. MISC./10795/2021 302,201,34 QUASHING | 1 MUNNA SAO VS THE STATE OF BIHAR | SURYAKANT KUMAR KALPANA | A.G. |
| 32. CR. MISC./10797/2021 7A C QSH OF ORDER OF | 1 SANJIV KUMAR @ SANJEEV KUMAR VS THE STATE OF BIHAR | BRAJ KISHORE SINGH ABDUL WADOOD BIJAY KUMAR PANDEY | A.G. |
| 33. CR. MISC./10798/2021 302,201,34 F QSH OF ORDER OF | 1 SHARAT KUMAR VS THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA | AMRESH KUMAR | A.G. |
| 34. CR. MISC./10800/2021 279,337,338,304(A C QSH OF ORDER OF | 1 BISHNU KUMAR KARAK @ BISHNU KUMAR VS THE STATE OF BIHAR | SAROJ KUMAR SHARMA | A.G. |
| 35. CR. MISC./10802/2021 4 C QSH OF ORDER OF | 1 ANANTJAY KUMAR VS THE STATE OF BIHAR | UDAY NARAYAN SINGH | A.G. |
| 36. CR. MISC./10804/2021 323,406,420 B QSH OF THE ORDER | 1 RAJESH KUMAR GHOSH @ RAJESH KUMAR VS THE STATE OF BIHAR | DIWAKAR UPADHYAYA | A.G. BACHAN JEE OJHA |

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| 37. CR. MISC./10805/2021 319 I QSH OF ORDER UND | 1 SONI DEVI VS THE STATE OF BIHAR | BIMAL KUMAR VIDYANSHU SUMIT | A.G. PRAVIN CHANDRA PRASAD |
| 38. CR. MISC./10806/2021 498(A),304(B),328 P OTHER UNCATAGORI | 1 SUMAN KUMAR VS THE STATE OF BIHAR | ARVIND KUMAR SINGH | A.G. |
| 39. CR. MISC./10807/2021 417,403,422 B QSH OF THE ORDER | 1 AWNIT KUMAR VS THE STATE OF BIHAR | AJAY KUMAR PANDEY SANDEEP KUMAR | A.G. RAM VINAY PD. SINGH ARUN KUMAR |
| 40. CR. MISC./10809/2021 341,323,448,504,5 A QSH OF F.I.R | 1 ASHOK SINGH VS THE STATE OF BIHAR | LALAN KUMAR | A.G. RAJIV NAYAN |
| 41. CR. MISC./10811/2021 quashing C QSH OF ORDER OF | 1 SANJAY SINGH VS THE STATE OF BIHAR | PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY | A.G. ARUN KUMAR |
| 42. CR. MISC./10812/2021 3(i)(x) C QSH OF ORDER OF | 1 DEENANATH YADAV VS THE STATE OF BIHAR | PRABHASH RANJAN THAKUR | A.G. |
| 43. CR. MISC./10814/2021 413,414 P OTHER UNCATAGORI | 1 MANJAY CHOUDHARY VS THE STATE OF BIHAR | SANJEEV KUMAR SHRIVASTAVA | A.G. |
| 44. CR. MISC./10815/2021 27 F QSH OF ORDER OF | 1 SANJEET KUMAR VS THE STATE OF BIHAR | PRANAV KUMAR JHA SUBODH KUMAR JHA | A.G. |
| 45. CR. MISC./10816/2021 323,379 B QSH OF THE ORDER | 1 ASHARAF MALI @ ASHARAF ALI VS THE STATE OF BIHAR | PANKAJ KUMAR DUBEY | A.G. |
| 46. CR. MISC./10820/2021 379,147,148,467,4 F QSH OF ORDER OF | 1 ASHOK KUMAR SINHA VS THE STATE OF BIHAR | NILESH KUMAR RANA SANJAY KUMAR SINGH | A.G. ANIL KUMAR MUKUND PURNENDU KESHAV |
| 47. CR. MISC./10821/2021 311 H QSH OF ORDER UND | 1 HIMANSHU KUMAR VS THE STATE OF BIHAR | AJAY KUMAR TIWARY | A.G. |
| 48. CR. MISC./10822/2021 3(1)(R)(S),3(2)(V C QSH OF ORDER OF | 1 MD. NASIRUDDIN VS THE STATE OF BIHAR | MD. NAJMUL HODDA BINAY KUMAR | A.G. |
| 49. CR. MISC./10824/2021 145(5) QUASHING Same ps: CR. MISC/10764/2021 CR. MISC/10827/2021 CR. MISC/10841/2021 | 1 HARENDRA SINGH VS THE STATE OF BIHAR THROUGH COLLECTOR, VAISHALI AT HAJIPUR | PRAMOD KUMAR VERMA DEVENDRA KUMAR RANJIT KUMAR THAKUR | A.G. |
| 50. CR. MISC./10825/2021 461,379 C QSH OF ORDER OF | 1 AVINASH RANJAN SINHA @ RAMESH VS THE STATE OF BIHAR | AKHILESH DUTTA VERMA | A.G. |
| 51. CR. MISC./10826/2021 409,406 C QSH OF ORDER OF | 1 DEVENDRA MISHRA VS THE STATE OF BIHAR | RAKESH KUMAR RIKESH SINHA | A.G. SHAHABUDDIN AZEEM @ S. AZEEM |
| 52. CR. MISC./10827/2021 125 K ORDER OF MAINTA Same ps: CR. MISC/10764/2021 CR. MISC/10824/2021 CR. MISC/10841/2021 | 1 KRISHAN KR. MAHTO @ KHUSHNANDAN MAHTO @ KRISHNA KUMAR MAHTO @ KRISHNA KUMAR VS THE STATE OF BIHAR | BASANT KUMAR TRIPATHY | A.G. SHAHABUDDIN AZEEM @ S. AZEEM |
| 53. CR. MISC./10828/2021 420,467,468,471,1 B QSH OF THE ORDER | 1 NIRANJAN THAKUR VS THE STATE OF BIHAR | RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA | A.G. SHAHABUDDIN AZEEM @ S. AZEEM |
| 54. CR. MISC./10829/2021 6 C QSH OF ORDER OF | 1 JANAI @ JAINARAIL SAH VS THE STATE OF BIHAR | RAJESH KUMAR PATHAK | A.G. SHAHABUDDIN AZEEM @ S. AZEEM |
| 55. CR. MISC./10835/2021 302,201,34 F QSH OF ORDER OF | 1 VIJAY KUMAR @ VIJAY SINGH VS THE STATE OF BIHAR | BIMAL KUMAR PRABHU NARAYAN SHARMA | A.G. GANESH PRASAD SINGH |
| 56. CR. MISC./10840/2021 34,365,386,420 A QSH OF F.I.R | 1 SANJAY KUMAR SINGH VS THE STATE OF BIHAR | ARVIND KUMAR | A.G RAJIV NAYAN |
| 57. CR. MISC./10841/2021 FAMILY COURT K ORDER OF MAINTA Same ps: CR. MISC/10764/2021 CR. MISC/10824/2021 CR. MISC/10827/2021 | 1 MD SANAUULLAH VS THE STATE OF BIHAR | BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH | A.G SYED EHTESHAMUDDIN |
| 58. CR. MISC./10843/2021 227,228-1-A F QSH OF ORDER OF | 1 AMBRISH KUMAR VS THE STATE OF BIHAR | RAGHAV PRASAD | A.G SYED EHTESHAMUDDIN |

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| 59. CR. MISC./10846/2021 4 D ORDER OF COGNIZA | 1 TULU NAYAK VS THE STATE OF BIHAR | PRABHAKAR NATH RAI | A.G SYED EHTESHAMUDDIN |
| 60. CR. MISC./10848/2021 482 P OTHER UNCATEGORI | 1 RANBIR KUMAR SINGH @ RANVIR KUMAR SINGH VS THE STATE OF BIHAR | PRABHAKAR SINGH RAKESH MOHAN SINGH, KUMAR KASHYAP, PRITISH RANJAN SHIVENDRA KUMAR SINHA PRASHANT KUMAR CHOUDHARY RANJEET PATEL | A.G SYED EHTESHAMUDDIN |
| 61. CR. MISC./10849/2021 311 H QSH OF ORDER UND | 1 MANOJ KUMAR VS THE STATE OF BIHAR | SHEO NANDAN PANDIT | MITHLESH KUMAR KHARE |
| 62. CR. MISC./10851/2021 27 QSH COMPLAIN FOR D | 1 YADUNANDAN SINGH VS THE STATE OF BIHAR | CHANDRA SHEKHER PRASAD | RAM SUMIRAN RAI |
| 63. CR. MISC./10859/2021 227 F QSH OF ORDER OF | 1 SACHIN YADAV @ SACHIN KUMAR VS THE STATE OF BIHAR | PRAKASH MAHTO | TAPESHWAR SHARMA |
| 64. CR. MISC./10864/2021 482 P OTHER UNCATEGORI | 1 PUJA KUMARI VS THE STATE OF BIHAR | SANJEEV KUMAR | A.G SYED EHTESHAMUDDIN |
| 65. CR. MISC./10890/2021 379,447,323, B QSH OF THE ORDER | 1 SERAJUL HAQUE VS THE STATE OF BIHAR | SUDHA CHANDRA SURENDRA KUMAR SINGH PRIYADARSHINI SINHA | A.G SYED MOJIBUR RAHMAN |
| 66. CR. MISC./33967/2021 7, A QSH OF F.I.R | 1 ANIL SINGH VS THE STATE OF BIHAR | RAJANI KANT PANDEY | A.G ASHOK KUMAR SINGH |
| 67. CR. MISC./33968/2021 SA(C), SA(D),6(2A C QSH OF ORDER OF | 1 RUPAM KUMARI VS THE STATE OF BIHAR | SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA | A.G. NITYA NAND TIWARY |
| 68. CR. MISC./33977/2021 323,498A,34 D ORDER OF COGNIZA | 1 KAPILDEO PRASAD VS THE STATE OF BIHAR | RATNESHWAR PRASAD NITU KUMARI YOGENDRA KUMAR SINGH | A.G NITYA NAND TIWARY |
| 69. CR. MISC./33993/2021 409,406,504,506, B QSH OF THE ORDER | 1 ANIL KUMAR JHA VS THE STATE OF BIHAR | ROHIT MISHRA NEERAJ KUMAR SINHA | A.G NITYA NAND TIWARY |
| 70. CR. MISC./34012/2021 109/149,147,148,3 F QSH OF ORDER OF | 1 RANJEET KUMAR VS THE STATE OF BIHAR | DHANANJAI KUMAR SINGH JYOTI RANJAN JHA | A.G. NITYA NAND TIWARY |

Patna High Court
Dated, 28th April, 2022

By order of Hon'ble Court

Sd/-
(A.K.Singh)
Joint Registrar (List)

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